

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 18387/2020

(Arising out of impugned final judgment and order dated 20-09-2019 in CRLA No. 2837/2011, CRLA No. 3447/2011 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAFIQUE ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.94386/2020-CONDONATION OF
DELAY IN FILING & IA No.94384/2020-EXEMPTION FROM FILING O.T.)

Date :20-11-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. R.K. Raizada, Sr. Adv.
 Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is
allowed.

Delay condoned.

Issue notice.

(CHARANJEET KAUR)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)